

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

No. 37460 - 37660 /Genl./Misc./Circulation/2024

Dated, Delhi the 20 JUN 2024

CIRCULAR

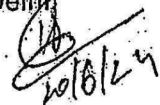
Sub:- Regarding NALSA Vacany Circular to circulate amongst the Staff member of Delhi District Courts, Delhi

A letter bearing No. 3176/B dated 14/06/2024 alongwith its enclosures received from Sh. Rajeev Kumar Yadav, Under Secretary/H.O.O. National Legal Service Authority, B-Block, Ground Floor, Additional Building Complex, Supreme Court of India, New Delhi-110001, on the abovenoted subject may kindly be downloaded from the official website i.e. [delhidistrictcourt.nic.in](http://delhidistrictcourt.nic.in) for information to:-

1. All the Ld. Principal District & Sessions Judges, Delhi/New Delhi (except Central-District)(Copy attached for ready reference).
2. The Ld. Principal Judge, Family Courts (HQs), Dwarka courts, Delhi.
3. All the Ld. Judicial Officers posted in Central-District, Tis Hazari Courts Delhi.
4. All the Sr. AO(J)/ AO(J)/ Branch In-Charges of all the branches in Central District, Tis Hazari Courts, Delhi, with request to download the same from official website of Delhi District Courts.
5. P.S. to Ld. Principal District & Sessions Judges (HQs), Delhi for information.

  
(RAVINDER BEDI)

Officer In-Charge, General Branch, (C),  
District Judge, (Commercial Court),  
Tis Hazari Courts Delhi

  
20/6/24